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14. M/s. Parke Davis (India) Ltd.
15. M/s. Uni-Chem Laboratories Ltd.
16. M/s. Abbot Laboratories Ltd.
17. M/s. Rallis (India) Ltd.
18. M/s. Standard Pharmaceuticals Ltd.
19. M/s. S.G. Chemicals & Pharmaceuticals Ltd.
20. M/s. Sarabhai Chemicals Ltd.
21. M/s. Bengal Chemicals & Pharmaceuticals Ltd.
22. M/s. East India Pharmaceuticals Ltd.
23. M/s. Dabur (Dr. S.K. Burman) Pvt. Ltd.
24. M/s. Synbiotics Ltd.
25. M/s. Behinger Knoll India Ltd.
26. M/s. Zandu Pharmaceutical Works Ltd.
27. M/s. Duphar Intrafran Ltd.
28. M/s. Astra IDL Ltd.
29. M/s. Indian Drugs & Pharmaceuticals Ltd.

**Request from Andhra Pradesh State Electricity Board for supply of gas from O.N.G.C. for Natural Gas Generating Station**

3229. SHRI C. SAMBU : Will the Minister of PETROLEUM be pleased to state :

(a) whether the Andhra Pradesh State Electricity Board has approached the Union Government for a natural gas generating station of 200 MW capacity ;

(b) whether for economical power generation and meeting the power requirement of Andhra Pradesh Oil and Natural Gas Commission can assure a supply of two million cubic metres of gas per day ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The Andhra Pradesh State Electricity Board has recently informed this Ministry of its intention to set up gas-based power generation facilities of 200 MW capacity.

(b) and (c) On the basis of the reserves established so far, long-term commitment for supply of gas to the extent of 2 Million Cubic Metres per day cannot be given at this state.

**Setting up of petro-chemical complex around Mathura Refinery**

3230. SHRI ANAND SINGH :

SHRI GURUDAS KAMAT :

Will the Minister of PETROLEUM be pleased to state :

(a) whether it is the policy of Government to set up petro chemical complexes around the refineries ;

(b) if so, whether such a complex is proposed to be set up around Mathura Refinery ; and

(c) if so the details thereof indicating the location and item-wise production capacity to be installed therein ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Location of such projects is decided on techno-economic considerations.

(b) and (c) A proposal has been under consideration of Government to set up in the Central Public Sector, an Aromatics Project in Saleempur, District Aligarh, (Uttar Pradesh) with the following capacity :

Benzene	:	1.6 lakh TPA
Xylenes	:	2.06 lakh TPA
Ethyl Benzene	:	0.175 lakh TPA

However, on account of constraint of resources in the public sector, alternative ways of implementing the project are being explored.

**Issue of gas connections at Tehsil headquarters**

3231. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of PETROLEUM be pleased to state :

(a) whether keeping in view the serious fuel problem Government propose to issue gas connections at every Tehsil headquarters in the country ;

(b) if so, by what time ; and

(c) if not, the remedial measures proposed to be taken to solve the fuel problem ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) Towns (including tehsil headquarters) having a population of 20,000 and more and offering sufficient marketing potential for an economically viable distributorship are being covered by the Oil Industry for opening LPG distributorship in a phased manner, depending upon the availability of LPG, bottling capacity and other infrastructure facilities.

[English]

**Shifting of Cross-Bar Exchange Lines from Janpath Exchange to Electronic Exchange at Sena Bhawan**

3232. SHRI V. SREENIVASA PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a proposal to convert/shift some of the existing lines from Janpath Cross-Bar exchange to Sena Bhawan Electronic Exchange in the capital;

(b) if so, how many lines are likely to be converted/shifted to Sena Bhawan Electronic Exchange from Janpath Cross-Bar Exchange ; and

(c) by when the said process will be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. There is no such proposal or plan to transfer any area from Janpath exchange to Sena Bhawan Electronic exchange.

(b) and (c) The question does not arise.

**Demand and delivery of Bajaj and Priya Scooters**

3233. SHRIMATI PRABHAWATI GUPTA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that there is heavy demand of Bajaj and Priya Scooters in the country ;

(b) if so, the number of bookings and delivery upto 30 June, 1985 in the country ;

(c) monthly/quarterly quota fixed for delivery of each dealer ; and

(d) what steps are being taken for early delivery of these scooters ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Pending orders for Bajaj and Priya scooters are about 10 lakhs and 16 lakhs respectively. During the last one year, about 2 lakh Bajaj scooters and 52,000 Priya scooters were delivered.

(c) The company has advised that allotment of scooters to dealers is broadly in proportion to the respective bookings.

(d) Bajaj Auto Ltd. is implementing a scheme for substantial expansion of its production capacity. Also Government have licensed sufficient capacity for various makes of two-wheelers. It is expected that availability of scooters will improve in the near future.

**Accumulation of cases due to Adjudgments**

3234. SHRI KAMLA PRASAD SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :